

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.52/2017

This the 16th day of January, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri Shekhar Agarwal, Member(A)**

Shri Mukesh Kumar Chauhan, Aged 59 years
S/o Shri Mispal Singh
Presently working as Station Master
Safdarjung Railway Station
Delhi Division, Northern Railway
New Delhi.
R/o Rly. Qr. D-1, Safdarjung Railway Colony
New Delhi. .. Applicant

(By Advocate : Shri M S Saini)

Versus

1. General Manager
Northern Railway,
HQs Office
Baroda House, New Delhi.
2. Divisional Railway Manager
Delhi Division
Northern Railway
State Entry Road, New Delhi.
3. Sr. Divisional Operating Manager
Delhi Division, Northern Railway
State Entry Road, New Delhi.
4. Sr. DE(N), Estate
Delhi Division, Northern Railway
State Entry Road
New Delhi. .. Respondents

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

After arguing the matter and after orders were reserved, the learned counsel for the applicant seeks to withdraw the OA with liberty to file separate OAs in respect to different reliefs claimed by him in the OA, in accordance with law. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. However, this order shall not be construed that the applicant is exempted from any of the provisions of law. No costs.

(Shekhar Agarwal)
Member(A)

(V. Ajay Kumar)
Member(J)

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